

**CENTRAL ADMINISTRATIVE TRIBUNAL****BANGALORE BENCH: BANGALORE****ORIGINAL APPLICATION NO.170/00027/2019****DATED THIS THE 22<sup>nd</sup> DAY OF JANUARY, 2020****HON'BLE DR.K.B.SURESH, JUDICIAL MEMBER****HON'BLE SHRI C.V.SANKAR, ADMINISTRATIVE MEMBER**

K.Venugopal  
S/o K.Ravindranath  
Aged 39 years  
Loco Pilot (Goods)  
S.W.Railway, Bangalore Division.

...Applicant

(By Advocate Sri K.Shivakumar)

Vs.

1. Union of India  
Rep. by General Manager  
South Western Railway  
Hubli-580020.
2. Senior Divisional Personnel Officer  
South Western Railway  
Bangalore-560023. ....Respondents

(By Advocate Shri J.Bhaskar Reddy)

**O R D E R (ORAL)****(PER HON'BLE DR.K.B.SURESH, MEMBER (JUDL.))**

Since Sri Satyanarayana Nanda was reverted vide order No.B/P.524/V/Rng/Pay fixation/2019 dtd.06.01.2020, the OA has become infructuous. Therefore, the OA is dismissed but with liberty. No costs.

(C.V.SANKAR)  
MEMBER (A)  
/ps/

(DR.K.B.SURESH)  
MEMBER (J)

**Annexures referred to by the applicant in OA.No.170/00027/2019**

Annexure-A1: Seniority list dtd.9.12.2010  
Annexure-A2: Seniority list dtd.30.4.2013  
Annexure-A3: Office order dtd.14.7.2015  
Annexure-A4: Office order dtd.15.6.2017  
Annexure-A5: Representation dtd.5.12.2017  
Annexure-A6: Seniority list dtd.14.9.2017  
Annexure-A7: Office order dtd.12.7.2018  
Annexure-A8: Communication dtd.5.7.2018

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